## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/128/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Pumps Private Limited & 8 others

**UNDER SECTION** 

: 235, 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Saivihai m Cibi vishnu

Counsel for

Cibi Vishnu Petitioner
11-1. VARTHIK SETHADRI Courch for Respondent

Counsel for petitioner present. Counsel for respondents present and reported ready for making submissions. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. Time extended finally at request. Put up on 07.11.2017 at 10.30 A.M.

**ORDER** 

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K Anantha Padmanabha Swamy Member (Judicial)

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